

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/206(CHE)2022

NAME OF THE PETITIONER : JR.Sridhar

NAME OF THE RESPONDENT(S) : Arjun Chemicals Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Representing Counsel Ms.Jayanthi K Shaw appears for the Petitioner. Ld. Counsel Mr.Rohan Rajasekaran appears for the Respondent. Ld. Counsel Mr.AKG.Sekar appears for Operational Creditors.

Representing Counsel for the Petitioner is directed to obtain fresh confirmation from all the Operational Creditors that they would like to pursue the matter by way of an affidavit duly notarised and submit within a period of **two weeks** from the date of this order.

List the Petition on **22.12.2023** for hearing.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**